

- (ix) to be outstanding examples representing significant on-going ecological and biological processes in the evolution and development of terrestrial, fresh water, coastal and marine ecosystems and communities of plants and animals;
- (x) to contain the most important and significant natural habitats for *in-situ* conservation of biological diversity, including those containing threatened species of outstanding universal value from the point of view of science or conservation.

#### **Deaths due to heat stroke**

†360. SHRI VISHAMBHAR PRASAD NISHAD:  
SHRIMATI KANAK LATA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of deaths due to heat stroke, reported in the country this year and whether it is a fact that Governments and District administrations have failed to make adequate arrangement to prevent heat stroke in States where more deaths due to heat stroke have been reported;

(b) the details of the steps taken by Centre as well as Disaster Management Authority of States this year to prevent heat stroke; and

(c) the State-wise details of the deaths due to heat stroke in various States in the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) Ministry of Home Affairs does not maintain Centrally the information relating to the number of heat related deaths which occur in various States of the country due to heat wave/stroke.

The Government of India (National Disaster Management Authority) has issued guidelines for preparation of Action Plan for prevention and management of heat wave.

The primary responsibility of disaster management rests with States. The concerned State Governments are required to undertake necessary measures to provide assistance to the victims of calamity including heat wave as per their relief codes/manual. The Governments and District Administration are taking all possible measures to prevent mortality due to heat stroke. In order to prevent heat wave/ sun stroke related mortality in the State, the State Governments take various preparatory measures including giving wide publicity on awareness in the matter, on Dos and Don'ts,

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† Original notice of the question was received in Hindi.

making provisions for drinking water centers at public places, provision of shelter, rescheduling the working hours of offices, schools/education institutions and ensuring availability of emergency medical services etc.

**Nexus between Islamic State and naxal groups**

†361. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a nexus between Islamic State (IS) and various naxal groups of the country has come to notice, as supporters in country have been caught trying to carry out a big attack in the country by taking training and weapons from the naxalites;

(b) the details of IS members apprehended in the country so far and details of various attacks carried out by them in the country; and

(c) whether the incidents of hoisting of IS flag have repeatedly occurred in Kashmir and details of such incidents occurred during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No, Sir.

(b) 48 ISIS Cadres have so far been arrested by the different Law Enforcement Agencies in the country. However, no terror attack by ISIS has been reported in the country.

(c) A few incidents of unfurling of flags of ISIS by some misguided youth were noticed on different occasions in Jammu and Kashmir in the recent past. 'Police' and 'Public Order', being State subjects, the State Governments concerned, have been directed to take appropriate action against such elements as per relevant provisions of Law.

**Rape and molestation against women in the country**

362. SHRI K. C. TYAGI:

SHRIMATI RAJANI PATIL:

SHRI RAMDAS ATHAWALE:

KUMARI SELJA:

Will the Minister of HOME AFFAIRS be pleased to state:

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† Original notice of the question was received in Hindi.